

THE FOURTH SCHEDULE

(See section 13)

CERTIFICATE OF MARRIAGE

I, E.F., hereby certify that on the.....day of
.....20.....,A.B. and C.D* appeared before me and
that each of them, in my presence and in the presence of three witnesses who have signed hereunder,
made the declarations required by section 11 and that a marriage under this Act was solemnized between
them in my presence.

(Sd.) E.F.,

Marriage Officer for

(Sd.) A.B.,

Bridegroom

(Sd.) C.D.,

Bride.

(Sd.) G.H.

(Sd.) I.J.

(Sd.) K.L.

} *Three witnesses*

Dated the

day of

20